

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.155/BB/2017	-	For compliance of office objections raised by registry	252(3)	Condor Constructions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHRI KRISHNA PRASAD PH: 9008667286	Condor Constructions P, lead	<i>[Signature]</i>

ORDER

PCS for Petitioner is present. He has filed compliance memo alongwith annexure. He reported that, he has complied the objections raised by the registry. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. PCS is directed to collect the notice from the registry and to serve it on ROC and to file acknowledgement. List it on 08/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)